

**FORM A  
PUBLIC ANNOUNCEMENT**

*[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]*

**FOR THE ATTENTION OF THE CREDITORS OF CALYX LENORA REALTY LLP**

1.	Name of corporate debtor	CALYX LENORA REALTY LLP
2.	Date of incorporation of corporate debtor	11/04/2017
3.	Authority under which corporate debtor is incorporated/registered	RoC, Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAJ-1235
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Regd. Office as per ROC</b> CTS NO. 1621/80, OFFICE NO. 401, 4th Floor, Supreme Ikon, Baner, Near Sakal Nagar NA PUNE Pune Maharashtra 411007
6.	Insolvency commencement date in respect of corporate debtor	Date of Order :- 6 <sup>th</sup> June, 2023 Date of Intimation to IRP:- 13 <sup>th</sup> June, 2023
7.	Estimated date of closure of insolvency resolution process	180 days from the Insolvency Commencement date i.e. 3 <sup>rd</sup> December, 2023.
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Atul Tansukhlal Mehta Regn No: IBBI/IPA-001/IP-P01020/2017-2018/11670
9.	Address and email of the interim resolution professional, as registered with the Board.	D613/614, Neelkanth Business Park, Nathani Road, Vidyavihar West, Mumbai, Maharashtra - 400086 Email: mehtaatul@gmail.Com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	D613/614, Neelkanth Business Park, Nathani Road, Vidyavihar West, Mumbai, Maharashtra - 400086 Email: <a href="mailto:cirp.calyxlenorarealtyllp@gmail.com">cirp.calyxlenorarealtyllp@gmail.com</a> / mehtaatul@gmail.Com
11.	Last date of submission of claims	28 <sup>th</sup> June, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6a) of section 21, ascertained by the interim resolution professional	Class 1 - Homebuyers – Allottees under Real Estate Project
13.	Names of insolvency professionals identified to act as authorized representative of creditors in a class (three names for each class)	<p>1. <b>Name:</b> Viashali Arun Patrikar <b>Reg. No.</b> IBBI/IPA-002/IP-N00812/2019 -2020/12566 <b>Address:</b> A2 Shantidoot Society ,Parvati Darshan, Opp. Muktangnan English School, ,Pune, Maharashtra 411009 <b>E-mail id:</b> vapatrikar@gmail.com</p> <p>2. <b>Name:</b> Mr. Pramodkumar Ramesh Ladda</p>

		<b>Reg. No. :</b> IBBI/IPA-002/IP-N00694/2018-2019/12148 <b>Address:</b> 106, B- Wing Sr No. 55, Sukhniwas, 15th August Chowk, Mangalwar Peth ,Pune, Maharashtra ,411011 <b>E-mail id:</b> info@csladda.com  <b>3. Name:</b> Mr. Harshad Deshpande <b>Reg.No.:</b> IBBI/IPA-001/IP-P00166/2017-18/10335 <b>Address:</b> 403, Kumar Millennium, Shivatirtha Nagar Kaman, Opp Krishna Hospital, Paud Road, Kothrud Pune, Maharashtra ,411038 <b>E.mail id:</b> <a href="mailto:harshad_de@hotmail.com">harshad_de@hotmail.com</a>
14.	a) Relevant forms and  b) Details of authorized representatives are available at:	Relevant forms are available at <a href="http://ibbi.gov.in/home/downloads">http://ibbi.gov.in/home/downloads</a>  1. <a href="http://ibbi.gov.in/ips-register/registered-ips">http://ibbi.gov.in/ips-register/registered-ips</a> 2. With individual Ips - as per point no.13

Notice is hereby given that National Company Law Tribunal has ordered the commencement of corporate insolvency resolution process against the **CALYX LENORA REALTY LLP** on 06.06.2023 (intimation received on 13<sup>th</sup> June, 2023)

The creditors of **CALYX LENORA REALTY LLP** are hereby called upon to submit their claims with proof on or before **28.06.2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial Creditor belonging to a class, as listed against the entry no. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry no. 13 to act as authorized representative of the class of Home Buyers – Allottees in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16.06.2023

Place: Mumbai



*Atul Mehta*  
Atul Tansukhlal Mehta  
IBBI/IPA-001/IP-P01020/2017-2018/11670